

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2568/2001

28

New Delhi, this the 28th day of September, 2001

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Pritpal Singh
S/o Sh. Ram Swaroop Singh,
C/o Sh. B.L.Dhingra,
P-46, Opposite Jain Mandir,
Vijai Uttam Nagar, Delhi. Applicant
(By Advocate: Sh. K.K.Patel)

Versus

Union of India through
1. The General Manager
Northern Railway,
Baroda House,
New Delhi-110001.

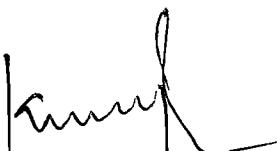
2. Division Railway Manager
Northern Railway,
Moradabad Division,
Moradabad. Respondents

... O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the OA with a liberty to file a fresh OA. The OA is dismissed as withdrawn.

2. Registry is directed to return the documents to the applicant.


(KULDIP SINGH)
Member (J)

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